

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No. 618/93

CORAM: Thursday this the 18th day of November, 1993.

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Sosamma K.K.

Lower Division Clerk,
Passport Office,
Trivandrum.

.. Applicant

By Advocate Mr.M.R.Rajendran Nair

vs.

1. Union of India, represented by its Secretary, Ministry of External Affairs, Patiala House, New Delhi.
2. Joint Secretary, Ministry of External Affairs, Patiala House, New Delhi.

.. Respondents

By Advocate Shri S.Krishnamoorthy, ACGSC

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant prays for grant of seniority and other benefits following Annexure.A2 judgment of this Tribunal(Chandigarh Bench). She commenced service as Lower Division Clerk under the respondents on 3.3.78. Later her services were terminated for want of vacancy. She moved the Chandigarh Bench of this Tribunal and by Annexure.A2 judgment respondents were:

"directed to reinstate applicant to one of the posts of Lower Division Clerks within a period of two months ... she will also be entitled to seniority and benefit of increments".

2. At the close of arguments Standing Counsel for respondents filed a statement and produced an order of the Government of India dated 8.11.93(Annexure R1) . That order places applicant between SI.No.50 and 51 in the seniority list of Lower Division Clerks. Ex post facto approval was also conveyed for fixation of pay of applicant. We record Annexure.R.1.

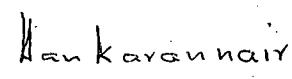
.2.

We consider it unnecessary to issue any directions in this application. Applicant may seek consequential reliefs from the Department, and consistent with Annexure.R.1, the same, will be granted to applicant.

3. Application disposed of with the aforesaid directions. No costs.

Dated the 18th November, 1993.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN.

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